

them with agricultural inputs for the initial cultivation of the land as well as to provide assistance for land development purposes wherever such assistance might be necessary. Besides, a number of schemes like the Small Farmers' Development Agency, the Drought Prone Areas Programme and the Command Areas Development Programme also render assistance to the allottees of land. They can also avail of assistance from Co-operative institutions.]

Rate of Land Premium Charged by D.D.A. From The Group Housing Schemes

*458. SHRIMATI SUMITRA G. KULKARNI:

DR. K. MATHEW KURIAN:

SHRI HAMID ALI SCHAMNAD:

SHRI A. K. REFAYE:

Will the Minister of WORKS AND HOUSING be pleased to state:

(a) the norms followed by the Delhi Development Authority to work out the share of land premium per allottee in group housing schemes for two storeyed and multi-storeyed blocks;

(b) whether it is a fact that the premium per sq. yd. per sq. mtr. of land allotted to members of cooperative housing societies has proved cheaper than the premium charged from allottees of group housing pockets; and

(c) if so, what are the reasons therefor?

THE DEPUTY MINISTER IN THE MINISTRY OF WORKS AND HOUSING (SHRI DALBIR SINGH): (a) to (c) A statement is laid on the Table of the House.

Statement III

The cost of land for a group housing pocket is apportioned, on floor area basis, on the total number of

dwelling units built in that group housing pocket by the D.D.A.

The cooperative housing societies can be divided into two categories. The first category of societies are those which have been given undeveloped land for construction of plot housing by their members. The entire cost of development in such a case is borne by the cooperative housing society and is apportioned to each plot allotted by the society to its members. The second category of cooperative housing societies are those which have been given semi-developed land in group housing pockets on the same basis as is worked out for group housing pockets on which the Authority builds its own colonies. It will not be appropriate to make a general comparison of the price of the plot allotted to a member of a cooperative housing society of the first category with the cost of land apportioned to a flat in a group housing pocket.

देश में केन्द्रीय विद्यालयों की स्थापना

* 459. श्री प्रकाशवीर शास्त्री :

श्री हमीद अली शामनाड :

क्या शिक्षा, समाज कल्याण तथा संस्कृति मंत्री 18 दिसम्बर, 1974 को राज्य सभा में तारांकित प्रश्न 736 के दिये गये उत्तर को देखेंगे और यह बताने की कृपा करेंगे कि :

(क) क्या सरकार ने उन स्थानों को अंतिम रूप से निश्चित कर लिया है जहाँ केन्द्रीय विद्यालयों को स्थापित करने का विचार है ;

(ख) यदि हां, तो इस वर्ष इस प्रकार के कितने विद्यालयों को खोलने का विचार है ; और

(ग) क्या चालू वर्ष के दौरान केन्द्रीय विद्यालयों के अध्यापकों की विचार-मोष्ठी आयोजित करने का कोई प्रस्ताव है ?

†[Opening of Central Schools in the country

*459. SHRI PRAKASH VIR SHASTRI:

SHRI HAMID ALI SCHAMNAD:

Will the Minister of EDUCATION, SOCIAL WELFARE AND CULTURE be pleased to refer to the reply to Starred Question 736 given in the Rajya Sabha on the 18th December, 1974 and state:

(a) whether Government have finalised the names of places where Central Schools are proposed to be opened;

(b) if so, the number of similar institutions likely to be opened this year; and

(c) whether there is a proposal for holding the seminar of the teachers of the Central Schools during the current year?

शिक्षा और समाज कल्याण मंत्रालय तथा संस्कृति विभाग में उपमंत्री (श्री डी० पी० यादव): (क) और (ख) वर्ष 1975-76 के दौरान, सुरक्षा क्षेत्रों में ग्राठ, नागरिक क्षेत्रों में चार तथा सार्वजनिक क्षेत्र के उपक्रमों के कैम्पसों में लगभग चार केन्द्रीय विद्यालय खोलने का प्रस्ताव है। जिन स्थानों पर इन विद्यालयों को खोला जाएगा उनके नामों को अभी तक अन्तिम रूप नहीं दिया गया है।

(ग) केन्द्रीय विद्यालय संगठन का केन्द्रीय विद्यालयों में कार्य कर रहे अध्यापकों के लिए मई-जून, 1975 में ग्राम अवकाश के दौरान सेवारत पाठ्यक्रम आयोजित करने का प्रस्ताव है।

†[THE DEPUTY MINISTER IN THE MINISTRY OF EDUCATION, SOCIAL WELFARE AND IN THE DEPARTMENT OF CULTURE (SHRI D. P. YADAV): (a) and (b) During the year 1975-76 it is proposed to open eight Central Schools in defence areas, four in civil areas and about four in the campuses of the public sector undertakings. The names of places where these schools will be opened have not yet been finalised.

(c) The Central Schools Organisation have proposals to conduct in-service courses during summer vacations in May-June, 1975, for teachers working in the Central Schools.]

Dispute Between U.P. and Haryana on Agra Canal Water

*460. SHRI J. S. ANAND: Will the Minister of AGRICULTURE AND IRRIGATION be pleased to state:

(a) whether the dispute between Uttar Pradesh and Haryana on the sharing of Agra Canal Water has been referred to him for a decision;

(b) whether a decision has been taken in the matter; and

(c) if so, the details thereof and, if not, by when decision is likely to be taken?

THE MINISTER OF AGRICULTURE AND IRRIGATION (SHRI JAGJIVAN RAM): (a) to (c) A statement is laid on the Table of the House.

Statement

(a) to (c) 100 year old Agra Canal taking off from Yamuna river at Okhla serves areas both in Haryana and Uttar Pradesh. The question of transfer of control of some of the distributaries and minors feeding Haryana areas under the Agra Canal from Uttar Pradesh to Haryana has been under consideration of the State Governments for some time.